

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)

Diary No(s).14786/2020

(Arising out of impugned final judgment and order dated 26-07-2019 in CRLA No. 1512/2011 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P.

Petitioner(s)

VERSUS

SHABBIR

Respondent(s)

(With appls. for c/delay in filing SLP, exemption from filing O.T.)

Date : 26-10-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Mr. Vinod Diwakar, AAG.
Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master